

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH : C-IV**

C.P.(IB)-1972/MB/2019

Under section 9 of the Insolvency &
Bankruptcy Code, 2016

In the matter of

The Shop

a registered partnership firm

represented by its Partner;

Mr. Dharamsi Nanji Patel

...Operational Creditor

Versus

Carbontree Industries Private Limited

.....Corporate Debtor

Order Delivered on 10.12.2019

Coram:

Mr. Rajasekhar V.K. : Hon'ble Member (Judicial)

Mr. Ravikumar Duraisamy : Hon'ble Member (Technical)

ORDER

Per: Rajasekhar V.K., Member (Judicial)

1. In continuation of order dated 03.12.2019 passed by this Adjudicating Authority in the above matter, this Adjudicating Authority hereby appoints Mr. Rajan Rawat, Registration No.: IBBI/IPA-002/IP-N00743/2018-19/12262 having address at B-

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602, AZZIANO, Rustomjee Urbania, Majiwada, Thane (W),
Mumbai – 400 60, as the Interim Resolution Professional (IRP) in
the matter. He is directed to take further steps in the matter
immediately.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

10.12.2019

Sd/-

RAJASEKHAR V.K.
Member (Judicial)